

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 912**  
TO BE ANSWERED ON 14.12.2022

**CREATION OF SEPARATE FUND FOR SAGY**

912 SHRI B. PARTHASARADHI REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is planning to provide separate funding to Sansad Adarsh Gram Yojana (SAGY) Scheme to enable MPs to implement the scheme more effectively;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a) & (b): No, Sir.

(c): The development of Gram Panchayats (GPs) under Sansad Adarsh Gram Yojana (SAGY) is envisaged through convergence and implementation of Central and State schemes without allocation of any additional fund. The concerned Ministries/ Departments give priority to SAGY GPs in the implementation of their schemes. Apart from the funds provided under Central and State schemes, additional funds from other Voluntary organizations can also be mobilized as per the requirement of Village Development Plan.

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